

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.01.2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IBA/1412/2019  
NAME OF THE PETITIONER(S) : OPG POWER GENERATION PVT LTD  
NAME OF THE RESPONDENT(S) : SPICTEX COTTON MILLS PVT LTD  
UNDER SECTION : SEC 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) S. SHIVRAM

Counsel for  
Operational Creditor

S. Shivram

**ORDER**

Mr. S.Shivram, Advocate who appeared on behalf of the Petitioner and represents that in view of the settlement as arrived at between the parties, he seeks to withdraw this Petition.

Taking into consideration the said representation as well as Rule 8 of I&B (AAA), Rules, 2016, this Petition stands **dismissed as withdrawn**. File to records.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)